

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-252(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

NAME OF THE COMPANY: Chowdhry Rubber & Chemical Pvt. Ltd. V/s. M/s. Action UdhogPvt. Ltd.

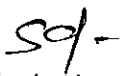
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Shailender Kumar, Advocate		
	For the Respondent (s)	: Ms. Varsha Banerjee, Advocate		

Order

Ld. Counsel for the Respondent submits that the reply has been filed on 14th August, 2017. The same has not been received by the Bench Officer. None is present on behalf of the petitioner.

To come up for arguments on 22nd August, 2017.


(Ina Malhotra)
Member (J)